

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :15-01-2026

Date : 15.01.2026

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealin Section
/2026	15.01.2026	WP (C) - 22756/2022	L K BEHERA	GENERAL		Order Dtd. 2025-08-12	WRIT BRANCH-
/2026	15.01.2026	ABLAPL-201/2026	H K BHOL	GENERAL		Order Dtd. 2026-02-17	BAIL-2
/2026	15.01.2026	WP (C) - 34241/2025	H K BHOL	GENERAL		Order Dtd. 2026-02-17	
/2026	15.01.2026	WP (C) - 21277/2025	B K PADHI	GENERAL		Order Dtd. 2026-03-17	
/2026	15.01.2026	WP (C) - 21277/2025	B K PADHI	GENERAL		Order Dtd. 2026-03-17	
/2026	15.01.2026	ABLAPL-13078/2025	P BEHERA	GENERAL		Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	CONTC-5880/2025	G S MOHANTY	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	CRLMP-1706/2025	P K MISHRA	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	CONTC-5480/2025	P K MISHRA	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 276/2026	J P KAR	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	CRLREV-29/2026	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-10332/2025	D NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	ABLAPL-173/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-172/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	ABLAPL-	B BEHERA	C.O.	COURT NO.	Order Dtd. 2026-01-12	

		164/2026			17		
/2026	15.01.2026	ABLAPL-163/2026	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	ABLAPL-167/2026	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-162/2026	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-157/2026	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	ABLAPL-14975/2025	AK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-10548/2025	G BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	BLAPL-7993/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	BLAPL-8096/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	BLAPL-11556/2025	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
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/2026	15.01.2026	BLAPL-11553/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	BAIL-1
/2026	15.01.2026	BLAPL-12648/2025	MK RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	BLAPL-11605/2025	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	BLAPL-12373/2025	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	CRLA-851/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	BLAPL-12106/2025	DEBASIS SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	BAIL-1
/2026	15.01.2026	ABLAPL-174/2026	GAGAN BIHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	BAIL-1
/2026	15.01.2026	WP (C) -	K C SAMAL	C.O.	COURT NO.	Order Dtd. 5000-01-01	WRIT

		23059/2016			25		BRANCH-
/2026	15.01.2026	ABLAPL-9798/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-10147/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	BAIL-2
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/2026	15.01.2026	ABLAPL-14689/2025	SK DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	ABLAPL-13524/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	
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/2026	15.01.2026	FAO-538/2025	N.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
/2026	15.01.2026	CRLMC-77/2026	P.R.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	RSA-6/2026	K.C.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-02-09	
/2026	15.01.2026	CRLREV-1076/2025	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-12	
/2026	15.01.2026	CMP-2119/2025	L.D.SAHOO-A	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	WA-1780/2025	L.SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT APPEAL
/2026	15.01.2026	CRLMC-3663/2025	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-17	
/2026	15.01.2026	CRLMC-105/2026	M.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-28	
/2026	15.01.2026	CRLMC-4056/2025	M.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-13	CRIMINA MISC
/2026	15.01.2026	CRLMC-4672/2024	S.DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-2107/2025	B.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-2122/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-2123/2025	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-2102/2025	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	

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/2026	15.01.2026	CMP-15/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-2127/2025	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	CMP-2135/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-8/2026	A.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CMP-2108/2025	U.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	CRLMC-91/2026	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	CRLMC-119/2026	B.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
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/2026	15.01.2026	CRLMC-84/2026	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	
/2026	15.01.2026	CRLREV-1138/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-27	
/2026	15.01.2026	CRLREV-1112/2025	P.K.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-02-16	
/2026	15.01.2026	CRLREV-1123/2025	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-24	
/2026	15.01.2026	CRLREV-1013/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
/2026	15.01.2026	CRLREV-965/2025	S.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	
/2026	15.01.2026	CRLMC-70/2026	S.S.BHOI	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	CRIMINA MISC
/2026	15.01.2026	CRLMC-58/2026	J.R.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	WP (C) - 30778/2025	R.N.M.	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH (DIVISI BENCH-2
/2026	15.01.2026	WP (C) - 292/2026	TAPAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 28087/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 32508/2025	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	RSA-4/2026	SK BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	
/2026	15.01.2026	WP (C) - 882/2026	PRAKASH KU JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	

/2026	15.01.2026	RSA-591/2025	PC MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-09	SECOND APPEAL
/2026	15.01.2026	WP (C) - 874/2026	PRAKASH KU JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 868/2026	PRAKASH KU JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISION BENCH-3)
/2026	15.01.2026	WP (C) - 28267/2025	L SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-10-17	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 862/2026	PRAKASH KU JENA	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 504/2026	CHINTU SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-01-09	
/2026	15.01.2026	WP (C) - 28257/2025	L SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-10-17	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 687/2026	B DAS	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 531/2026	P K BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	
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/2026	15.01.2026	ABLAPL-9842/2022	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2
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/2026	15.01.2026	WP (C) - 306/2026	P K BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	CRLREV-126/2015	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	CRIMINAL REVISION
/2026	15.01.2026	WP (C) - 33212/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	CRLREV-126/2015	KSHIESH	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	CRIMINAL REVISION
/2026	15.01.2026	WP (C) - 33652/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISION BENCH-2)
/2026	15.01.2026	WP (C) - 21504/2024	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	

/2026	15.01.2026	MACA-938/2018	SARAT SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-12-19	MISC. APPEAL SEC.
/2026	15.01.2026	CONTC-95/2026	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	
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/2026	15.01.2026	WP (C) - 34907/2021	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	BLAPL-12215/2025	PK PANI	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	BLAPL-11922/2025	PK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	
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/2026	15.01.2026	BLAPL-11426/2025	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	
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/2026	15.01.2026	BLAPL-11955/2025	AK SRICHANDAN	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	BAIL-2
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/2026	15.01.2026	BLAPL-9417/2025	PK ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	BLAPL-9021/2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	BLAPL-12567/2025	N SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	BAIL-1
/2026	15.01.2026	FAO-516/2010	I PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	MISC. APPEAL SEC.
/2026	15.01.2026	BLAPL-11651/2025	G SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-13	

/2026	15.01.2026	WP (C) - 36362/2021	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	FAO- 517/2010	I PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	MISC. APPEAL SEC.
/2026	15.01.2026	WP (C) - 36360/2021	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 24699/2019	BK SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-10-29	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36450/2025	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 273/2026	S PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37431/2025	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37431/2025	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36531/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36523/2025	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 30920/2023	RK DEHURI	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 27191/2025	KC PANDA	C.O.	COURT NO. 9	Order Dtd. 2025-10-10	
/2026	15.01.2026	WP (C) - 758/2026	D NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-02-02	WRIT BRANCH-
/2026	15.01.2026	TRP (C) - 411/2024	PK JENA	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	
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/2026	15.01.2026	ABLAPL- 161/2026	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	BAIL-2
/2026	15.01.2026	ABLAPL- 160/2026	A P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-02	BAIL-2
/2026	15.01.2026	ABLAPL- 192/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-	S BISWAL	C.O.	COURT NO.	Order Dtd. 2026-01-12	BAIL-2

		13232/2025			3 OLD		
/2026	15.01.2026	CRLMC-219/2022	ASHOK KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	CRIMINA MISC
/2026	15.01.2026	ABLAPL-13358/2025	SK SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	BAIL-1
/2026	15.01.2026	ABLAPL-14770/2025	PK ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-221/2026	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	BAIL-1
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/2026	15.01.2026	ABLAPL-209/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	BAIL-1
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/2026	15.01.2026	WP (C) - 35578/2025	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-13132/2025	MANGU NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-13115/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-13991/2025	MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	CRLMP-1483/2025	MITHUN DAS	C.O.	COURT NO. 2	Order Dtd. 2026-01-19	
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/2026	15.01.2026	ABLAPL-219/2026	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-181/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-183/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	BAIL-2
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/2026	15.01.2026	ABLAPL-208/2026	J. R. PUROHIT	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	
/2026	15.01.2026	BLAPL-12277/2025	BB MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	
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/2026	15.01.2026	BLAPL-11419/2025	BB MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-01-13	BAIL-1

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/2026	15.01.2026	WP (C) - 30430/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-09	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 815/2026	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISI BENCH-1
/2026	15.01.2026	WP (C) - 37710/2025	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 30654/2025	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37537/2025	R C MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 32514/2025	S K NAYAK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 1224/2026	U P BAG	C.O.	COURT NO. 12		
/2026	15.01.2026	WP (C) - 1216/2026	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 1212/2026	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 1209/2026	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 1190/2026	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISI BENCH-1
/2026	15.01.2026	WP (C) - 1189/2026	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 26657/2024	H K MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	
/2026	15.01.2026	WP (C) - 1025/2026	LAXMAN BHOI	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 37660/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	WRIT BRANCH-

/2026	15.01.2026	WP (C) - 31525/2025	AJIT KUMAR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 1177/2026	R CH ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 1083/2026	N B MIN 2	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 26659/2024	H K MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2026-01-09	
/2026	15.01.2026	WP (C) - 29371/2025	K PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 34454/2025	P K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 35393/2025	P BASTIA	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37348/2025	SATYANARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37374/2025	P K PANI	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37377/2025	P K PANI	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	WP (C) - 900/2026	S MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 36725/2025	A K BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-06	WRIT BRANCH (DIVISI BENCH-3
/2026	15.01.2026	WP (C) - 27980/2025	C RANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-07	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 23608/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-09-01	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 931/2026	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 944/2026	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 26639/2024	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2026-01-09	
/2026	15.01.2026	WP (C) - 26672/2024	H K MOHANTA	C.O.	COURT NO. 6		
/2026	15.01.2026	WP (C) - 29350/2025	K PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-03-17	WRIT BRANCH-

/2026	15.01.2026	WP (C) - 27933/2025	K PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2026-03-17	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36732/2025	NEELAM B MIN	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37084/2025	NEELAM B MIN	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	
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/2026	15.01.2026	WP (C) - 37254/2025	A B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 24988/2025	PARAMANANDA JYOTISH	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36727/2025	NEELAM B MIN	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36676/2025	NEELAM B MIN	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 35100/2025	D DALAI	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	
/2026	15.01.2026	WP (C) - 350/2026	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 813/2026	R K DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 450/2026	R K DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	WP (C) - 37428/2025	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 34146/2025	R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37502/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 350/2026	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 425/2026	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36939/2025	S CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) -	S CH DAS	C.O.	COURT NO.	Order Dtd. 2026-01-12	

		36604/2025			2 OLD		
/2026	15.01.2026	WP (C) - 29470/2025	P R SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
/2026	15.01.2026	WP (C) - 1186/2026	KISHTISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 1195/2026	KISHTISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 194/2026	S. R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	WP (C) - 26941/2025	G B PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	ABLAPL- 12982/2023	S.DASH	C.O.	COURT NO. 12	Order Dtd. 2026-01-12	BAIL-1
/2026	15.01.2026	WP (C) - 5592/2021	D.K.DEHURY	C.O.	COURT NO. 12	Order Dtd. 2026-01-08	WRIT BRANCH-
/2026	15.01.2026	CRLMC- 5/2026	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	CRLMC- 4861/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL- 13024/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL- 180/2026	SUDHANSU PRASAD MAHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-02	BAIL-2
/2026	15.01.2026	BLAPL- 11663/2025	C SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	BAIL-1
/2026	15.01.2026	BLAPL- 10801/2025	AK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL- 12654/2025	DEBASISH PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL- 13029/2025	SP BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
/2026	15.01.2026	FAO- 550/2025	DEBASISH PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	
/2026	15.01.2026	FAO- 15/2026	DEBASISH PATNAIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-13	MISC. APPEAL SEC.
/2026	15.01.2026	FAO-	DEBASISH	C.O.	COURT NO.	Order Dtd. 2026-01-13	

		549/2025	PATNAIK		17		
/2026	15.01.2026	CRLREV-512/2025	M.PAGAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-09	
/2026	15.01.2026	CRLREV-7/2026	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	CRIMINA REVISIO
/2026	15.01.2026	CRLREV-11/2026	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-03-09	
/2026	15.01.2026	CRLREV-1105/2025	J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	
/2026	15.01.2026	CMP-326/2025	J.K.MISHRA 2	C.O.	COURT NO. 17	Order Dtd. 2026-01-12	
/2026	15.01.2026	CMAPL-319/2025	S.K.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-12-17	M.J.C.
/2026	15.01.2026	CRLA-589/2025	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
/2026	15.01.2026	CRLMC-5692/2025	M.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-12	
/2026	15.01.2026	CRLMC-4411/2025	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-13	
/2026	15.01.2026	CRLMC-50/2025	P.PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-13	
/2026	15.01.2026	CRLMC-47/2025	PARSURAM PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-13	
/2026	15.01.2026	WA-1863/2025	S K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	WRIT APPEAL
/2026	15.01.2026	CMP-910/2025	A.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-07	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 5399/2021	G N SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	WRIT BRANCH (DIVISI BENCH-2
/2026	15.01.2026	ABLAPL-14138/2025	M. R. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	ABLAPL-168/2026	BINDU SAGAR SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	CRLA-11/2012	H.SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	CRIMINA APPEAL
/2026	15.01.2026	CRLA-11/2012	H.SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-13	CRIMINA APPEAL
/2026	15.01.2026	CMP-53/2026	R.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	FAO-235/2020	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	MISC. APPEAL SEC.
/2026	15.01.2026	FAO-398/2020	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	MISC. APPEAL

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/2026	15.01.2026	CRLLP-62/2013	MK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	FAO-176/2020	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	MISC. APPEAL SEC.
/2026	15.01.2026	FAO-176/2020	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	MISC. APPEAL SEC.
/2026	15.01.2026	FAO-169/2020	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	MISC. APPEAL SEC.
/2026	15.01.2026	BLAPL-11744/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	
/2026	15.01.2026	BLAPL-12117/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	FAO-594/2024	DEBASISH PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	
/2026	15.01.2026	FAO-594/2024	GOPINATH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	
/2026	15.01.2026	WP(C) - 492/2026	PRAVAS KUMAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	
/2026	15.01.2026	WP(C) - 1064/2026	MANASI PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	
/2026	15.01.2026	BLAPL-13042/2025	AK JATI	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	
/2026	15.01.2026	BLAPL-11732/2025	P C DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-13	BAIL-1
/2026	15.01.2026	CMP-608/2025	M.BANERJEE	C.O.	COURT NO. 1	Order Dtd. 2026-01-07	
/2026	15.01.2026	WP(C) - 11618/2024	SK SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-01-07	WRIT BRANCH (DIVISION BENCH-1)
/2026	15.01.2026	CMP-52/2026	B.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	WP(C) - 571/2026	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP(C) - 411/2026	D BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	15.01.2026	WP(C) -	P K BARIK	C.O.	COURT NO.	Order Dtd. 2026-01-13	WRIT

		989/2026			2 OLD		BRANCH-
/2026	15.01.2026	WP (C) - 36286/2025	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	CMP- 1473/2025	ASAD KHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09	
/2026	15.01.2026	WP (C) - 35157/2025	MITHUN DAS	C.O.	COURT NO. 12	Order Dtd. 2026-01-27	WRIT BRANCH (DIVISI BENCH-3
/2026	15.01.2026	WP (C) - 37528/2025	S K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-07	
/2026	15.01.2026	WP (C) - 34626/2025	B K SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-15	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 36613/2025	T K DAS	C.O.	COURT NO. 12	Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 36765/2025	SATYANARAYAN MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-01-12	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37765/2025	M PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37771/2025	M PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-
/2026	15.01.2026	ABLAPL- 14847/2025	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-30	
/2026	15.01.2026	BLAPL- 11453/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2026-01-12	BAIL-1
/2026	15.01.2026	WP (C) - 20589/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 5271/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-
/2026	15.01.2026	CRLMC- 123/2026	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-01-13	CRIMINA MISC
/2026	15.01.2026	WP (C) - 19916/2013	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2024-01-30	WRIT BRANCH-
/2026	15.01.2026	ABLAPL- 139/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-01-09	
/2026	15.01.2026	WP (C) - 30995/2025	AKSHAYA KUMAR BEHERA	GENERAL		Entire Brief	
/2026	15.01.2026	WP (C) - 36149/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-

/2026	15.01.2026	WP (C) - 227/2026	MANAS PATI	GENERAL		Order Dtd. 2026-01-12	WRIT BRANCH (DIVISI BENCH-3
/2026	15.01.2026	ABLAPL- 72/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-01-12	BAIL-2
/2026	15.01.2026	CRLMC- 82/2026	VENKATARAMANA MANIKANTA PATNANA	GENERAL		Entire Brief	
/2026	15.01.2026	WP (C) - 20346/2015	SOUBHAGYA KUMAR DASH	GENERAL		Order Dtd. 2022-07-15	WRIT BRANCH-
/2026	15.01.2026	OJC- 3072/1995	SOUBHAGYA KUMAR DASH	GENERAL		Order Dtd. 2024-10-04	
/2026	15.01.2026	FA-82/1999	AJIT KUMAR SAHU	GENERAL		Judgement Dtd. 2014-10-30	
/2026	15.01.2026	OJC- 14898/1996	SUSHANT KUMAR PRADHAN	GENERAL		Entire Brief	
/2026	15.01.2026	WP (C) - 21866/2013	TULARAM TANDI	GENERAL		Plaint	
/2026	15.01.2026	OJC- 4819/1995	SIBANANDA PATRA	GENERAL		Entire Order	
/2026	15.01.2026	WP (C) - 27389/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-23	
/2026	15.01.2026	BLAPL- 11788/2012	S MISHRA	GENERAL		Entire Document	
/2026	15.01.2026	WP (C) - 13249/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-09	WRIT BRANCH-
/2026	15.01.2026	ABLAPL- 14841/2025	DEBENDRANATH BISWAL	GENERAL		Entire Document	
/2026	15.01.2026	WP (C) - 1018/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-13	WRIT BRANCH-
/2026	15.01.2026	CONTC- 5120/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-12	
/2026	15.01.2026	WP (C) - 1173/2026	B K DAS	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	FAO- 169/2020	B K DAS	GENERAL		Judgement Dtd. 2025-12-24	MISC. APPEAL SEC.
/2026	15.01.2026	FAO- 556/2020	B K DAS	GENERAL		Judgement Dtd. 2025-12-24	MISC. APPEAL

							SEC.
/2026	15.01.2026	WP (C) - 29322/2020	ASUTOSH ROUT	GENERAL		Petition With Annexures	WRIT BRANCH-
/2026	15.01.2026	SA-26/1991	RABI RAMAN PRADHAN	GENERAL		Entire Document	SECOND APPEAL
/2026	15.01.2026	ABLAPL- 235/2026	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2026-01-15	
/2026	15.01.2026	CMP- 65/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	CRLMC- 4411/2025	SUMANT SAHU	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 1017/2026	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	BLAPL- 13602/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-01-15	BAIL-1
/2026	15.01.2026	WP (C) - 37618/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37619/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WA- 339/2025	SMT. SANDHYARANI PANI	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	MACA- 938/2018	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2026-01-13	MISC. APPEAL SEC.
/2026	15.01.2026	WP (C) - 3288/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-30	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 3294/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-30	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 3892/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-30	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 3894/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-30	
/2026	15.01.2026	CONTC- 2216/2025	MANAS PATI	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	WPCRL- 162/2025	MANAS PATI	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	BLAPL- 11695/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL- 13378/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL- 10715/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-01-13	

/2026	15.01.2026	WA-1792/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2026-01-13	WRIT APPEAL
/2026	15.01.2026	CRLMC-1623/2025	KUMAR KASHYAP	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	WP (C) - 20607/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-
/2026	15.01.2026	BLAPL-10678/2025	MANOJ KUMAR NAYAK	GENERAL		Order Dtd. 2026-01-13	BAIL-2
/2026	15.01.2026	CRLMC-39/2026	B.SINGH	GENERAL		Order Dtd. 2026-01-07	
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/2026	15.01.2026	CRLA-1097/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-01-15	
/2026	15.01.2026	WP (C) - 36149/2025	A MOHANTY	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	FAO-384/2023	P K BEHERA	GENERAL		Order Dtd. 2025-12-24	MISC. APPEAL SEC.
/2026	15.01.2026	WP (C) - 17090/2016	P K SWAIN	GENERAL		Order Dtd. 2025-01-28	WRIT BRANCH (DIVISI BENCH-1
/2026	15.01.2026	WP (C) - 19388/2023	K N SAHOO	GENERAL		Order Dtd. 2026-01-07	WRIT BRANCH (DIVISI BENCH-1
/2026	15.01.2026	RVWPET-347/2019	B K SWAIN	GENERAL		Order Dtd. 2025-07-22	CIVIL REVISIO
/2026	15.01.2026	RVWPET-362/2019	B K SWAIN	GENERAL		Order Dtd. 2025-07-22	CIVIL REVISIO
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/2026	15.01.2026	WP (C) - 4413/2022	S PATRA	GENERAL		Order Dtd. 2025-12-08	WRIT BRANCH-
/2026	15.01.2026	JCRLA-17/2014	C R SAHOO	GENERAL		Order Dtd. 2022-09-05	CRIMINA APPEAL
/2026	15.01.2026	CONTC-3218/2022	B BEHERA	GENERAL		Order Dtd. 2026-01-09	CONTEMP
/2026	15.01.2026	WP (C) - 5851/2018	M MOHANTY	GENERAL		Order Dtd. 2018-04-25	
/2026	15.01.2026	CONTC-1286/2018	M MOHANTY	GENERAL		Order Dtd. 2019-01-25	
/2026	15.01.2026	RVWPET-154/2018	M MOHANTY	GENERAL		Order Dtd. 9999-12-31	CIVIL REVISIO
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		359/2007					APPEAL
/2026	15.01.2026	WP (C) - 29008/2025	A PATTANAİK	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH (DIVISI BENCH-3
/2026	15.01.2026	WP (C) - 21584/2024	B BEHERA	GENERAL		Order Dtd. 2024-09-30	
/2026	15.01.2026	CRLMC- 125/2026	P K DAS	GENERAL		Order Dtd. 2026-02-10	
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/2026	15.01.2026	WP (C) - 36437/2025	P K DAS	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-
/2026	15.01.2026	WA- 1792/2025	P K MISHRA	GENERAL		Order Dtd. 2026-01-13	WRIT APPEAL
/2026	15.01.2026	WP (C) - 13962/2024	S DAS	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 479/2025	J P KAR	GENERAL		Order Dtd. 2025-02-20	WRIT BRANCH (DIVISI BENCH-2
/2026	15.01.2026	CRLMA- 147/2025	M MOHANTY	GENERAL		Annexure	
/2026	15.01.2026	ABLAPL- 240/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-01-15	
/2026	15.01.2026	WP (C) - 37181/2025	M BEHERA	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-
/2026	15.01.2026	CMP- 32/2026	M BEHERA	GENERAL		Order Dtd. 2026-02-17	
/2026	15.01.2026	CMP- 326/2025	M BEHERA	GENERAL		Order Dtd. 2026-01-12	
/2026	15.01.2026	CMP- 31/2026	M BEHERA	GENERAL		Order Dtd. 9999-12-31	
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/2026	15.01.2026	WP (C) - 25498/2024	B K JENA	GENERAL		Order Dtd. 2024-10-21	
/2026	15.01.2026	ABLAPL- 5431/2024	S B PATRA	GENERAL		Order Dtd. 2026-01-08	

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/2026	15.01.2026	BLAPL-377/2017	SK SAMIM	GENERAL		Order Dtd. 2017-03-02	
/2026	15.01.2026	BLAPL-851/2017	SK SAMIM	GENERAL		Order Dtd. 2017-04-13	
/2026	15.01.2026	BLAPL-663/2017	SK SAMIM	GENERAL		Order Dtd. 2017-03-09	
/2026	15.01.2026	ABLAPL-17322/2017	SK SAMIM	GENERAL		Order Dtd. 2017-11-28	
/2026	15.01.2026	BLAPL-6282/2016	SK SAMIM	GENERAL		Order Dtd. 2016-12-09	
/2026	15.01.2026	WP (C) - 18478/2014	P BASTIA	GENERAL		Order Dtd. 2025-02-06	WRIT BRANCH-
/2026	15.01.2026	CMP-593/2015	S P SAHOO	GENERAL		Order Dtd. 2015-07-03	
/2026	15.01.2026	WP (C) - 13208/2010	K SAHOO	GENERAL		Order Dtd. 2022-06-27	WRIT BRANCH (DIVISI BENCH)
/2026	15.01.2026	WP (C) - 13206/2010	K SAHOO	GENERAL		Order Dtd. 2022-06-27	WRIT BRANCH (DIVISI BENCH)
/2026	15.01.2026	WP (C) - 13205/2010	K SAHOO	GENERAL		Order Dtd. 2022-06-27	WRIT BRANCH (DIVISI BENCH)
/2026	15.01.2026	WP (C) - 13207/2010	S P SAHOO	GENERAL		Order Dtd. 2015-07-03	WRIT BRANCH (DIVISI BENCH)
/2026	15.01.2026	WP (C) - 13204/2010	S P SAHOO	GENERAL		Order Dtd. 2015-07-03	WRIT BRANCH (DIVISI BENCH)
/2026	15.01.2026	WP (C) - 13203/2010	S P SAHOO	GENERAL		Order Dtd. 2015-07-03	WRIT BRANCH (DIVISI BENCH)
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/2026	15.01.2026	WP (C) -	S BEHERA\	GENERAL		Order Dtd. 2022-09-28	WRIT

		22808/2022					BRANCH-
/2026	15.01.2026	WP (C) - 17286/2007	G PANDA	GENERAL		Order Dtd. 2008-01-14	
/2026	15.01.2026	ELPET- 4/2024	R K BARIK	GENERAL		Order Dtd. 2026-02-09	M.J.C.
/2026	15.01.2026	WP (C) - 14435/2009	B SWAIN	GENERAL		Order Dtd. 2009-10-16	
/2026	15.01.2026	WP (C) - 14209/2022	M K MALLICK	GENERAL		Misc.case	WRIT BRANCH-
/2026	15.01.2026	CRLREV- 541/2025	S BEHERA	GENERAL		Order Dtd. 2025-08-25 Petition With Annexures,	
/2026	15.01.2026	CRLMP- 1275/2025	S BEHERA	GENERAL		Order Dtd. 2025-12- 10 Annexure, Misc.case, Petition With Annexures,	
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/2026	15.01.2026	WP (C) - 57/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-13	
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/2026	15.01.2026	WP (C) - 92/2026	A SAHOO\	GENERAL		Order Dtd. 2026-01-13	
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/2026	15.01.2026	WP (C) - 26/2026	A SAHOO\	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 23/2026	A SAHOO\	GENERAL		Order Dtd. 2026-01-13	
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		645/2026					
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/2026	15.01.2026	WP (C) - 32/2026	A SAHOO	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 15473/2025	K SAHOO	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	CRLMC-130/2026	A K BARIK	GENERAL		Order Dtd. 2026-02-11	
/2026	15.01.2026	CRLMC-3416/2025	P K MOHANTY	GENERAL		Order Dtd. 2025-09-03	
/2026	15.01.2026	WP (C) - 675/2026	B SAHOO	GENERAL		Order Dtd. 2026-01-13	
/2026	15.01.2026	ABLAPL-223/2026	B TRIPATHY	GENERAL		Order Dtd. 2026-01-13	BAIL-1
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/2026	15.01.2026	WP (C) - 37685/2025	M D BISWAL	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-
/2026	15.01.2026	WPCRL-167/2025	K K NATH	GENERAL		Order Dtd. 2026-01-13	
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/2026	15.01.2026	ABLAPL-12445/2025	A K BARIK	GENERAL		Order Dtd. 2026-01-12	
/2026	15.01.2026	ABLAPL-13034/2025	A K BARIK	GENERAL		Order Dtd. 2026-01-12	

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/2026	15.01.2026	WP (C) - 35033/2025	M NAIK	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-
/2026	15.01.2026	WP (C) - 37323/2025	P. K. BEHERA	GENERAL		Order Dtd. 2026-01-13	
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/2026	15.01.2026	CMP-339/2025	N P PARIJA	GENERAL		Order Dtd. 2026-02-23	
/2026	15.01.2026	WP (C) - 1215/2026	P K NAYAK	GENERAL		Order Dtd. 2026-01-15	
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/2026	15.01.2026	BLAPL-11353/2025	S K NAYAK	GENERAL		Order Dtd. 2026-01-13	BAIL-1
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/2026	15.01.2026	WP (C) - 24991/2025	B BEHERA	GENERAL		Order Dtd. 2025-09-17	WRIT BRANCH-
/2026	15.01.2026	CRLMP-1717/2025	S K SAMAL	GENERAL		Order Dtd. 2026-01-29	
/2026	15.01.2026	CRLMC-5048/2025	AKSHAYA KUMAR SAHOO	GENERAL		Order Dtd. 2025-01-15	
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		818/2026	SWAIN				BRANCH (DIVISI BENCH-1
/2026	15.01.2026	CRLMC- 128/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-01-13	
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/2026	15.01.2026	WP (C) - 440/2026	B. DAS	GENERAL		Order Dtd. 2026-01-13	

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